

- (c) the State-wise details of people against whom cases have been filed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) Police officers in all States/UTs are empowered under the Arms Act, 1959 to demand and verify genuinity of arms licences irrespective of their place of issue including Jammu and Kashmir, from any person carrying arms and ammunition. The data in regard to fake licences caught in this process is not maintained centrally.

#### **Theft of capsules of pontoon bridge**

1012. SHRI RASHEED MASOOD: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of persons arrested in the case of stealing of capsules of Pontoon bridge in Geeta Colony;
- (b) the quantum of the articles recovered; and
- (c) the number of Government officials found to be involved in this case?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) On the complaint of A.E. CPWD, Shri Ganesh Singh Bisht, a case *vide* FIR No. 27 dated 18.1.2013 u/s 467/468/471/379 IPC and 3 DPDP Act has been registered at Police Station Geeta Colony. 04 accused persons have been arrested. About 13 ton scrap has been recovered.

#### **Setting up of additional police stations in naxal affected zones**

1013. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is proposed to set up additional police stations in the Naxal affected zones in the country;
- (b) if so, the details thereof;
- (c) the details of such police stations that would be set up in Naxal affected regions in Odisha; and
- (d) how far this would help control Naxal menace in this region?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) and (b) In order to strengthen the Police Station network in the LWE affected states, the Ministry of Home Affairs has been implementing a scheme for 'Construction/strengthening of Fortified Police Stations'. Under this Scheme, construction of 400 fortified Police Stations would be undertaken in the naxal affected States at a cost of Rs. 2.00 crore per Police Station. The Government of India would bear 80% of the cost of each Police Station.

(c) and (d) Under this Scheme, 70 Police Stations are proposed to be constructed in Odisha. The Police Station is the basic unit of policing. Increasing the network of Police Stations in the LWE affected areas is an important aspect of counter-LWE strategy. In order to strengthen security apparatus in the LWE affected areas, it is imperative to construct new Police Stations in these areas and make them fully functional in all respects. This would be beneficial in controlling the Naxal problem.

**Nine point action plan to develop naxal affected areas**

1014. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has drawn up a nine point action plan to develop naxal affected areas in the country;

(b) if so, the details thereof; and

(c) the action plan of Government to help Odisha Government complete the construction of roads in the naxal prone regions that are facing problems on account of security reasons?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) and (b) There is no formal Nine point action plan formulated by the Union Government to develop naxal affected areas of the country. However, in a meeting of the 'Review Group on LWE-Development related aspects' chaired by the Cabinet Secretary on 29.05.2013 it was decided to (i) review the current list of 'high focus' districts to include all the LWE affected districts to ensure provision of special incentives to health service providers in such districts; (ii) expedite release of funds for mobile health units to LWE districts, especially to malaria endemic districts; (iii) identify locations within LWE affected districts where Primary Health Centres are essential; (iv) identify gaps, if any, in provision of